

**National Green Tribunal  
Principal Bench  
Faridkot House, Copernicus Marg,  
New Delhi – 110001**

NGT(PB)/ 01/DR(J)/2018/868

October 08<sup>th</sup>, 2018

**OFFICE ORDER**

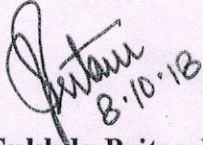
With the approval of the Competent Authority, it is hereby directed that:

1. The Advocates appearing before the National Green Tribunal, invariably, will provide appearance to the Court Master before the start of the Court on the prescribed proforma indicating therein, his/her name, case title and its serial number in the Daily Cause list, and the party on whose behalf he/she is appearing, so that the proper presence may be recorded in the order sheet.
2. In case the advocate concerned fails to provide the above information to the Court Master, his presence will not be recorded in the order sheet.
3. **No request (written or oral) for presence will be entertained by the Court Master or the Stenographer of the Court after the hearing of the concerned case is over.**

This issues with the approval of the Competent Authority.

To:

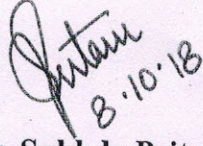
1. All Registrars, Zonal Benches
2. Court Masters of Court No. 1 & 2, NGT, PB, New Delhi

  
(Dr. Sukhda Pritam)  
Deputy Registrar (Judicial)

Copy to:

1. PPS to Hon'ble Chairperson
2. PS to Registrar General/Guard File NGT
3. President NGT Bar Association
4. Dy. Registrar (Administration)
5. Under Secretary
6. Consultant (Admin./Pro)
7. File Concerned
8. NGT Bar Notice Board
9. NGT Notice Board
10. NGT Website



  
(Dr. Sukhda Pritam)  
Deputy Registrar (Judicial)